

# HIGH COURT OF MANIPUR

## AT IMPHAL

### OPENING BALANCE, INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES IN THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF FEBRUARY, 2021

#### HIGH COURT OF MANIPUR

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
2700	239	2939	165	17	182	101	5	106	2764	251	3015

Disposal of cases which are more than 5 years old during the month			Pendency of cases which are more than 5 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
2	0	2	170	10	180	0	0	0	36	29	65

**Note:** Physical verification of certain categories of cases were conducted in the 1st week of February, 2021 and as a result 11 Civil cases and 10 Criminal caeses are added in the Opening balance of February, 2021 as the said cases have not been reflected in the monthly statement.

#### SUBORDINATE COURTS OF MANIPUR

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
4415	2679	7094	190	117	307	81	117	198	4524	2679	7203

Disposal of cases which are more than 5 years old during the month			Pendency of cases which are more than 5 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
37	4	41	980	354	1334	1	10	11	162	126	288

**SUPERINTENDENT: STATEMENT**

**REGISTRAR (JUDL.)**